

Reduction in the size of Central Plan

1247. SHRI F. P. GAEKWAD: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that some of the State Governments have urged the Centre to reduce the size of the Central Plan and corresponding increase in States' Plans;

(b) if so, names of States who are in favour of reducing the size and the total outlay suggested by them; and

(c) whether Government has taken a final decision?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c). The Draft Five Year Plan 1978-83 included provision for approx. Rs. 6,000 crores of outlay on schemes to be included in the Central Plan for implementation by the States. In the meeting of the National Development Council held in March, 1978 most State suggested that these schemes be reduced in number, and the corresponding resources be transferred to the States. The Committee of the National Development Council appointed to consider issues of Centre-State financial relations was specifically directed to review the Central Sector and Centrally Sponsored Schemes which related to sectors primarily within the responsibility of the States. As a result of this review the N.D.C. at its

meeting on 24th/25th February, 1979 decided that the provision of Rs. 6,000 crores approx. be reduced to Rs. 3350 crores and Rs. 2850 crores be transferred to the State Plans. For the remaining period of the Plan (1979-83) this will imply a reduction in potential Central Plan outlay of Rs. 2,000 crores.

Kidnapping cases in Delhi

1248. DR. BIJOY MONDAL:
SHRI GANGA BHAKT
SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of kidnapping have considerably increased in and around Delhi during the last one year;

(b) the number of persons/teenagers kidnapped during the last one year and the figures as compared to the previous year;

(c) number of persons/teenagers recovered out of the kidnapped; and

(d) what action has been taken by Government to stop such recurrences in future and to minimise the kidnapping cases in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) to (c). The relevant details in this regard pertaining to Delhi are as under:—

Year	Number of cases of Kidnapping	Persons/teenagers	
		Kidnapped	Recovered
1977.	469	469	430
1978.	649	650	562